

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1599/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES: Precept Advertising Ltd
 V/s
 Percept Limited

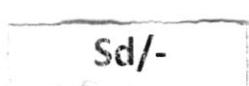
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
108/1	Shreya Sengar i/b Vashi and Vashi for the Operational creditor	Operational creditor	
11.	Apourva Yadav Aakanksha Agrawal i/b Jayakar & Parties	Operational Debtor	

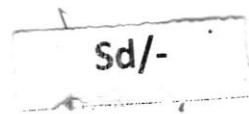
ORDER

CP 1599/I&BP/NCLT/MB/MAH/2017

For the parties have reported that settlement is likely to happen, at their request, list this matter on 13.2.2018.


 Sd/-

V. NALLASENAPATHY
 Member (Technical)


 Sd/-

B.S.V. PRAKASH KUMAR
 Member (Judicial)